NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No.887/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES:

DSV Air & Sea Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1. Rumant sub- Hum

-Hrmmr

COMMON ORDER

C.S.P. No. 886/230-232/NCLT/MB/MAH/2017 C.S.P. No. 887/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- Although the matter was listed for final hearing, since it is declared Holiday none present from the side of the ROC/RD.

Adjourned to 05.01.2018 for further hearing.

Sd/=

BHASKARA PANTULA MOHAN

Member (Judicial)

01.12.2017 Nair/aah NSd/-

M.K. SHRAWAT

Member (Judicial)